

श्री राजेश्वरी जी
 13/1/26

Declaration of Assets and Liabilities

Year-2025-26

I, **RAJEEV RANJAN-1**, son/daughter/wife of **SHRI PARSHURAM PRASAD**, aged **43** Years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT PATNA** service and presently working as **SECTION OFFICER** given herein below the details of the assets (immovable, movable, bank balance; etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Babita Kumari (Govt. Servent)	Dependant-1 Dev Ranjan	Dependant-2 Divyanshu Ranjan	Dependant-3 Sri Parshuram Prasad (F) Smt Sakila Devi (M)
(i)	Cash	12000/-	---	---	---	3000/- (F) 2000/- (M)
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I.-A/C-10839486457 PNB(Joint)-A/C-3869000100055616 B.O.B.-A/C-0560100025385 POST OFFICE SAVING AC/	Babita Kumari has already declared her assest in her Respective Education Department	---	---	P.N.B-A/C-3869000100672318 (F) CANARA BANK- A/C-5466101003702 (M)
(iii)	Bonds, Debentures and shares in Companies	SIP 3000/- per Month	---	---	---	---
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-513157003-3164/-H-Yrly. 513502677-1207/-H-Yrly 514043523-2273/-H-Yrly 518663263-9955/-Yrly 817273434-12343/-Yrly	---	---	---	---
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 3G Scooty BR-01-DA-8238 Tata Nexon BR-01-FB-6033	---	---	---	---
(vi)	Jewellery (give details of weight and value)	Gold- 40 gm Silver-300gm	---	---	---	Gold- 50 gm (M) Silver-200gm (M)
(vii)	Other assets, such as values of claims / interests	---	---	---	---	---

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	5 (Five) Akar (G-Father) on None Paternal
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(v)	Other (such as interest in property)	---	---	---	---	---

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	BOB Car Loan A/C No- 0565060001806 Patna City	780000/- 2021
	(ii) Loans from financial institutions	---	---
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	---	---
	(b) dues to departments dealing with supply of water	---	---
	(c) dues to departments dealing with supply of electricity	---	---

	(d) dues to departments dealing with telephones	---	---
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	---	---
	(f) Other dues, if any	---	---
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AXCPR4527N Year-2025-26 96,612/-	---
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	---	---
	(iii) Sales Tax [Only in case of proprietary business]	---	---
	(iv) Property Tax	---	---

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

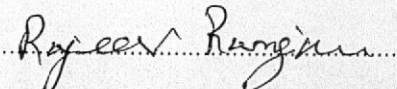
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Place: PATNA

Name of Employee: **RAJEEV RANJAN-1**

Date: 13-02-2026

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.